

F. No. 296/4/2019- CX-9  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the 13.01.2020

Office Memorandum

**Subject:-Weekly Report in respect of important developments in CBIC for the week –  
06.01.2020 to 10.01.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –06.01.2020 to 10.01.2020.

**1. Administrative Changes:-**

- Consequent upon voluntary retirement of Shri Pranab Kumar Das, former Chairman, CBIC, Shri Abhishek Chandra Gupta, IRS(C&CE) Addl. Commissioner, Air Cargo Imports, Delhi Customs Zone, who has been working as Officer on Special Duty (OSD) to Chairman, CBIC has been relieved with the directions to report back to his original place of posting vide Office Order No. 02/2020 dated 06.01.2020.
- Order regarding Non-Functional Selection Grade (NFSG) to Shri G. Arun Richard Elisha, in the grade of Joint Commissioner (i.e. Addl Commissioner of Customs & Central Excise) in the pre-revised Pay Band-4 (Rs. 37,400-67,000/-) with grade pay Rs. 8700/- w.e.f. 01.01.2020, has been issued vide Office Order No. 03/2020 dated 06.01.2020.
- Shri Shaukat Ali, IRS(C&CE), Joint Commissioner, Delhi South CGST & CX Commissionerate, Delhi CGST & CX Zone, has been appointed as OSD to Chairman, CBIC vide Office Order No. 04/2019 dated 08.01.2020.
- Consequent upon the appointment of Shri M. Ajit Kumar as Member in CBIC, order regarding allocation of charges of Members of CBIC, has been issued vide Office Order No. 05/2020 dated 10.01.2020.

**2. Legislative Changes:-**

- Notification No. 01/2020-Customs(CVD) dated 08.01.2020 has been issued to levy countervailing duty on 'Continuous Cast Copper Wire Rods' originating in or exported from Indonesia, Malaysia, Thailand and Vietnam, for a period of five years based on the Final Findings, dated 05.11.2019 of Directorate General of Trade Remedies.

**3. Any Circular:-**

- Circular No. 02/2020-Customs dated 10.01.2020 issued regarding Levy and Collection of Social Welfare Surcharge (SWS) on imports under various such as Merchandise Exports from India Scheme (MEIS), Services Exports from India Scheme (SEIS) etc.

(Sunil Kumar Sinha)  
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy)
3. Member (Customs)
4. Member (GST, CX,ST, Legal & CV)
5. Member (Investigation, IT & Taxpayer Services)
6. Member (Admn & Vigilance)

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